

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 206 of 2012 &  
IA No. 331 of 2012**

**Dated : 18<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Vedanta Aluminium Ltd. .... Appellant (s)  
Versus**

**Odisha Electricity Regulatory Commission  
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Prashanto Chandra Sen  
Ms. Sara Sundaram**

**Counsel for the Respondent(s): Mr. B.K. Nayak  
Mr. Rutwik Panda for R.1  
Mr. Jaideep Dhankhar, Sr. Adv  
Mr. Sanjay Sen,  
Mr. Hemant Singh for R.2  
Mr. R.K. Mehta,  
Mr. Antaryami Upadhyay  
for R.3 & 4  
Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza for R.8**

**ORDER**

All the parties have finished their arguments. They are directed to file their respective Written Submissions on or before 23.01.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **29.01.2013.**

**(Rakesh Nath)  
Technical Member  
Ts/sm**

**(Justice M. Karpaga Vinayagam)  
Chairperson**